Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 46 of 2013

Dated : 19th July, 2013

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

<u>ORDER</u>

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the

matter on **21.08.2013.**

COURT MASTER